

Camps for Refugees from East Pakistan

- *38. { Shri Tridib Kumar Chaudhuri;
Shri Gokulananda Mohanty;
Shri S. M. Banerjee;
Shri P. C. Borooah;

Will the Minister of Rehabilitation be pleased to state:

(a) the number of transit and work-site camps opened in different States outside West Bengal for new refugees arrived from East Pakistan since 1st January, 1964 with the location of each camp, the name of the State in which it is situated and the refugees lodged in each camp;

(b) the total number of desertions from these camps; and

(c) whether any investigations have been held as to the reasons for those desertion and the result thereof?

The Minister of Rehabilitation (Shri Tyagi): (a) A statement is laid on the Table of the House. [Placed in Library. See No. LT-2902|64].

(b) 1,245 families consisting of about 5,600 persons have so far deserted from various camps.

(c) According to reports received from State Governments, desertions are due to reluctance to do manual work and demand for agricultural land. Some of the desertions are also reported to be due to excessive heat.

Diversion of Housing Funds

*39. Shri Yashpal Singh: Will the Minister of Works and Housing be pleased to state:

(a) whether it is a fact that funds earmarked for housing are being diverted by State Governments to other schemes;

(b) if so, the names of the States concerned and the amounts involved during the last three years; and

(c) the action proposed to be taken to put a check on this?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) and (b). Information is being collected and will be placed on the Table of the Sabha.

(c) The Planning Commission have been requested to consider the desirability of issuing instructions to the State Governments that they should make a larger provision for housing in the remaining two years of the Plan and ensure that funds earmarked for it are not diverted to other development heads.

Old Age Pension

- *40. { Shri Subodh Hansda;
Shri S. C. Samanta;
Shri Rishang Keishing;
Shri Rameshwar Tanti;
Shri Onkar Lal Berwa;
Shri Dhaon;
Shri D. C. Sharma;

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Government propose to introduce old age pension in the current year;

(b) if so, in what places and what is the age limit fixed for this purpose; and

(c) the conditions prescribed for eligibility of this pension?

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): (a) The matter mainly concerns the State Governments, some of whom already have instituted schemes of old age pension.

(b) and (c). Do not arise.

Loan from Czechoslovakia

- *41. { Shri P. C. Borooah;
Shri P. R. Chakraverty;
Shri Yamuna Prasad Mandal;
Shri N. P. Yadav;

Shri Ram Harkh Yadav:
Shri Mohammad Elias:
Shri Vishram Prasad:

Will the Minister of Finance be pleased to state:

(a) whether an agreement for a Czech loan to India equivalent to Rs. 40 crores has recently been signed,

(b) if so, the terms of the agreement; and

(c) the projects proposed to be financed therewith?

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): (a) to (c). A statement is laid on the Table of the House.

STATEMENT

An agreement for a credit of Rs. 40 crores was signed on 11-5-1964. The credit carries interest at 2½ per cent. It is repayable in rupees, the rupees to be utilised for financing export of Indian goods to Czechoslovakia. In the case of projects, the period of repayment is spread over a period of 12 years commencing one year after final delivery of equipment. For components, the period of repayment is 8 years.

2. The projects to be financed under the credit include two new machine tools factory, one power station of 2 X 110 MW, a new tractor factory, additional foundry and forge capacity, and expansion of high pressure boiler plant at Tiruchirapalli and the heavy power equipment plant at Hyderabad. The components to be imported under this credit will cover the requirements of Indo-Czech ventures as might be mutually agreed. This would cover the requirements of the plants at Tiruchirapalli, Hyderabad and Ranchi as also the requirements of Walchandnagar industries for the manufacture of cement plants.

C.G.H.S.

*42. { Shri Rameshwar Tantia:
Shri Bishanchander Seth:
Shri Dhaon:

Will the Minister of Health be

pleased to state:

(a) whether it is a fact that Government propose to include in the Central Government Health Scheme all members of Government servant's family; and

(b) if so, when and whether they will have to pay more or on the existing rate?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). The term 'family' for the purposes of the Scheme shall consist of the Government servant's wife or husband, as the case may be, children and step-children and parents who are mainly dependent on and residing with the Government servant concerned.

The question of enlarging the content of the term 'family' is under examination. Details are still to be finalised.

Damodar Valley Corporation

*43. { Shri Subodh Hansda:
Shri S. C. Samanta:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether irrigation potential was fully created in 1963-64 as envisaged in the plan of Damodar Valley Corporation;

(b) if not, the reasons therefor;

(c) whether the created potential was also fully utilised both for *kharif* and *rabi* cultivation in 1963-64; and

(d) if not, the reasons therefor?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) to (d). A statement is laid on the Table of the House.

STATEMENT

The DVC irrigation command is 9,73,000 acres for *kharif* and water for irrigation of this acreage is available. Water courses and field chan-